

Minutes of EFC meeting No. 10/AM-16 dated 21.1.2016 for import of restricted items

Meeting No. 10 of AM-16 of EXIM Facilitation Committee (EFC) was held on 21.1.2016 at 3:00 p.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri CPS Nonghulo, Director, Min. of Home Affairs
- (ii) Shri P. Sarath, Director, Defence Research & Development Organisation
- (iii) Shri K.K. Tiwari, Industrial Adviser, Dept. of Heavy Industry
- (iv) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (v) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
- (vi) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (vii) Shri V.K. Tyagi, Consultant, Dept. of Pharmaceuticals
- (viii) Shri S.P. Roy, Jt. DG, DGFT
- (ix) Shri Rajesh Malhotra, Dy. DG, DGFT

3. The total number of cases considered in the meeting was 328. The Committee approved 63 cases, rejected 24 cases & deferred/closed 241 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under MP&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT HQs by e-mail/post. The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT HQs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes.

Sl. No	Name of the applicant & file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Guwahati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 UNITS OF FROZEN BOVINE SEMEN	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/369/AM-15/A-45/IC	26.9.14	250 NOS. OF DOGS	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from DAHD&F on 23.3.15
4.	Pushapanjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 NO. OF GUINEA PIG	nil	Comments sought from DAHD&F on 19.12.14
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	1 NO. OF DOG	0.04	Comments sought from DAHD&F on 8.1.15
6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-	6.1.15	98 PAIRS OF PARROTS, MACAWS &	4.50	Recommended by DAHD&F vide OM No. 102-15/2013-Trade dated 20.3.15

	38/IC		COCKATOOS		MoEFCC(WL) vide letter No. 3-27/2015/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 NOS. OF DOGS (MALE) & 5 NOS. OF DOGS (FEMALE)	58.10	DAHD&F vide OM No. 102-91/2014-Trade dated 20.3.15 has sought information from the applicant
8.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	6 NOS. OF MICE (M/F)	0.03	Comments sought from DAHD&F on 19.2.15
9.	Embassy Projects Pvt. Ltd., Bengaluru 01/53/162/788/AM-15/E-37/IC	20.1.15	10 NOS. OF HORSES	59.36	DAHD&F vide OM No. 102-11/2013-Trade dated 8.4.15 has sought information from the applicant
10.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 NOS. OF FROZEN BULL SEMEN	18.52	DAHD&F vide OM No. 102-160/2010-Trade dated 28.4.15 has sought information from the applicant
11.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	8 NOS. OF DOGS	9.60	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
12.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM-15/I-55/IC	31.3.15	5 PAIRS OF MICE	19.23	DAHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant
13.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 NOS. OF ORNAMENTAL FISHES	5.99	Comments sought from DAHD&F on 15.4.15
14.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/23/AM-16/C-3/IC	17.4.15	4 NOS. OF DOGS	1.75	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
15.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 BOX OF HORSE SEMEN (FROZEN)	0.33	DAHD&F vide OM No. 102-23/2015-Trade dated 6.5.15 has sought information from the applicant
16.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 STRAWS OF HOLSTEIN FRESIAN FROZEN EMBRYOS	18.05	Comments sought from DAHD&F on 24.4.15
17.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 NOS. OF FROGS	5.94	Comments sought from DAHD&F on 28.4.15
18.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 NOS. OF SPF EGGS	937.50	Comments sought from DAHD&F on 5.5.15
19.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	DAHD&F vide OM No. 35029/5/2009-Fy(Trade) dated 12.6.15 has sought information from the applicant
20.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	3,04,200 NOS. OF ORNAMENTAL FISHES	200.00	Comments sought from DAHD&F on 27.5.15
21.	Lupin Ltd., Mumbai	3.6.15	12 NOS. OF DOGS	11.38	Comments sought from

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	01/53/8/139/AM-16/L-5/IC		(M/F)		DAHD&F on 10.6.15
22.	Hylasco Bio-Technology India Pvt. Ltd., Hyderabad 01/53/162/174/AM-16/H-8/IC	2.6.15	LABORATORY MICE	1.82	Approved as recommended by DAHD&F vide OM No. 102-31/2015-Trade dated 8.7.15 (ex-post facto approval)
23.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/149/AM-16/P-15/IC	5.6.15	1,00,000 STRAWS OF HOLSTEIN FRESIAN FROZEN SEMEN	95.09	Comments sought from DAHD&F on 17.6.15
24.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	2 NOS. OF DOGS	5.00	Comments sought from DAHD&F on 9.7.15
25.	Mebajeona Stud Farms, Muktsar 01/53/162/316/AM-16/M-26/IC	24.6.15	1 NO. OF STALLION & 2 NOS. OF BROODMARES	60.00	Approved as recommended by DAHD&F vide OM No. 102-73/2015-Trade dated 18.1.16

RA Ludhiana may issue the import authorization to the applicant for import of 1 no. of stallion from USA & 2 nos. of broodmares from UK/Ireland for CIF value of Rs. 60,00,000 (US\$ 1,10,000) subject to the conditions mentioned in DAHD&F O.M. No. 102-73/2015-Trade dated 18.1.16 & fulfilment of the conditions laid down in Notifications No. 752(E) dated 5.10.2012 & No. 185(E) dated 21.3.2013 & the conditions in S.O. No. 1495(E) dated 10.6.2014, besides actual user condition & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Ludhiana.

26.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	1 NO. OF DOG	0.30	DAHD&F vide letter No. 102-32/2015-Trade dated 21.7.15 has sought information from the applicant
27.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	1 NO. OF DOG	0.25	Comments sought from DAHD&F on 15.7.15
28.	Abalone Inc., Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 NOS. OF DOGS	30.00	Comments sought from DAHD&F on 15.7.15
29.	Venky's India Ltd., Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 NOS. OF SPF EGGS	43.40	Comments sought from DAHD&F on 22.7.15
30.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11,500 NOS. OF HY-LINE PARENT STOCK DAY-OLD CHICKS	30.33	Comments sought from DAHD&F on 22.7.15
31.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT OF FRESH-WATER & OTHER LIVE FISHES	283.50	Comments sought from DAHD&F on 20.8.15
32.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	6 NOS. OF SPORT HORSES	41.81	Comments sought from DAHD&F on 31.8.15
33.	Amit Daniel Parke, Mohali 01/53/8/320/AM-16/A-39/IC	11.8.15	2 NOS. OF DOGS	1.00	Comments sought from DAHD&F on 31.8.15
34.	Albone Inc., Jaipur 01/53/8/335/AM-16/A-44/IC	24.8.15	2 NOS. OF DOGS	0.90	Comments sought from DAHD&F on 31.8.15
35.	Sharath B, Bengaluru 01/53/8/347/AM-16/S-56/IC	25.8.15	3 NOS. OF DOGS	3.02	Comments sought from DAHD&F on 3.9.15
36.	Marine Fish Shop, Kolkata 01/53/8/340/AM-16/M-44/IC	20.8.15	25 VARIETIES OF ORNAMENTAL FISHES	16.66	Comments sought from DAHD&F on 3.9.15

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37.	Mantu Kumar Shaw, Howrah 01/53/162/414/AM-16/M-35/IC	30.7.15	2 NOS. OF DOGS	0.47	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(V.III) dated 18.1.16
RA Kolkata may issue the import authorization to the applicant for import of 2 nos. of dogs (1 male Basset Hound – 4 months old & 1 male Pomeranian – 6 months old) from Thailand for CIF value of Rs. 47,564 (US\$ 750) for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
38.	Vishwas Basavaraj, Bengaluru 01/53/162/Misc/AM-16/V-19/IC	4.9.15	1 NO. OF DOG	0.70	Comments sought from DAHD&F on 10.9.15
39.	Tropical Fish Aquarium, Bengaluru 01/53/162/442/AM-16/T-21/IC	6.8.15	57,000 NOS. OF ORNAMENTAL FISHES	30.47	Comments sought from DAHD&F on 10.9.15
40.	Siraj Saraiya, Mumbai 01/53/8/399/AM-16/S-96/IC	22.9.15	1 NO. OF DOG	2.00	DAHD&F vide letter No. 102-32/2015-Trade dated 3.12.15 has sought information from the applicant
41.	Sudeb Ray, Kolkata 01/53/162/623/AM-16/S-97/IC	23.9.15	57,000 PCS OF ORNAMENTAL FISHES	10.00	DAHD&F vide letter No. 35029/28/2015-Fy(Trade) dated 16.12.15 has sought information from the applicant
42.	Saqlaini Traders, Uttarakhand 01/53/8/398/AM-16/S-95/IC	22.9.15	2000 NOS. OF BUFFALOES	251.33	DAHD&F vide letters No. 102-98/2015-Trade dated 7.12.15 & 23.12.15 has sought information from the applicant
43.	Asian Exports, Kolkata 01/53/162/610/AM-16/A-49/IC	17.9.15	1,42,000 NOS. OF ORNAMENTAL FISHES	24.01	DAHD&F vide letter No. 35029/6/2012-Fy(Trade) dated 16.12.15 has sought information from the applicant
44.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 NOS. OF FROZEN BOVINE SEMEN	52.07	Comments sought from DAHD&F on 30.9.15
45.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10,014 NOS. OF FROZEN BOVINE SEMEN.	102.25	Comments sought from DAHD&F on 6.10.15
46.	Chitale Genus ABS India Pvt. Ltd., Pune 01/53/8/441/AM-16/C-32/IC	23.10.15	52 NOS. OF HOLSTEIN FRIESIAN BULLS	238.65	DAHD&F vide letter No. 102-102/2015-Trade dated 8.12.15 has sought information from the applicant
47.	Bhaskar Ram V.A.P., New Delhi 01/53/8/444/AM16/B-26/IC	26.10.15	1 NO. OF DOG	2.10	DAHD&F vide letter No. 102-32/2015-Trade(Vol.III) dated 21.12.15 has sought information from the applicant
48.	Shikha Saxena, Kurukshetra 01/53/8/447/AM16/S-118/IC	27.10.15	1 NO. OF DOG	0.08	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(Vol.III) dated 21.12.15 (ex-post facto approval)
49.	Poornima Konsam, New Delhi 01/53/8/445/AM16/P-48/IC	27.10.15	1 NO. OF DOG	nil	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(V.III) dated 15.1.16

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CLA New Delhi may issue the import authorization to the applicant for import of one breed mix dog (female) three years old from USA for CIF value of nil for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
50.	Augusto Montiel, New Delhi 01/53/162/MISC/AM16/A-60/IC		4 NOS. OF CAT	nil	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(Vol.III) dated 23.12.15
CLA New Delhi may issue the import authorization to the applicant for import of 4 nos. of Siamese cats (2 males & 2 females) from Venezuela for CIF value of Rs. nil for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
51.	Piana Patrizia, Italy 01/53/162/MISC/AM16/P-43/IC	Nov. 2015	1 NO. OF DOG & 1 NO. OF CAT	nil	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(Vol.III) dated 21.12.15 (the import of dog has not been recommended)
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of cat (female) Burman Cross from Italy for CIF value of Rs. nil for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
52.	Irina Koriniatkina, Kyrgyzstan 01/53/162/MISC/AM16/I-35/IC	Nov. 2015	1 NO. OF CAT	nil	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(Vol.III) dated 21.12.15
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of cat (male) from Kyrgyzstan for CIF value of Rs. nil for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
53.	Tropical Animal Genetics P Ltd., Karnal 01/53/8/460/AM16/T-26/IC	5.11.15	3000 NOS. OF SEXED BOVINE EMBRYOS	499.97	Comments sought from DAHD&F on 30.11.15
54.	Raj Kumar, Delhi 01/53/8/467/AM-16/R-43/IC	6.11.15	2 NOS. OF DOGS	1.52	Comments sought from DAHD&F on 9.12.15
55.	Charanjit Singh, Delhi 01/53/162/MISC/AM-16/C-35/IC	7.12.15	1 NO. OF DOG	0.54	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(Vol.III) dated 18.12.15 (ex-post facto approval)
56.	Lupin Ltd., Mumbai 01/53/8/474/AM-16/L-11/IC	16.11.15	6230 NOS. OF MALE & FEMALE MICE & RATS	802.36	Approved as recommended by DAHD&F vide OM No. 102-04/2012-Trade dated 18.1.16
RA Mumbai may issue the import authorization to the applicant for import of 6230 nos. of rats & mice (male & female) from USA for CIF value of Rs. 8,02,36,700.30 (US\$ 12,12,034.72) for R&D purposes subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
57.	Laila Naturceuticals, Vijayawada 01/53/8/475/AM-16/L-12/IC	16.11.15	200 NOS. OF RATS (M/F)	11.04	Approved as recommended by DAHD&F vide OM No. 102-31/2015-Trade dated 18.1.16
RA Secunderabad may issue the import authorization to the applicant for import of 200 nos. of rats (100 males & 100 females) from USA, UK, Netherlands & Italy for CIF value of Rs. 11,04,535.90 (Pound: 10,519.39) for R&D purposes subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					
58.	Sun Pharma Advanced Research Co. Ltd., Baroda 01/53/8/463/AM-16/S-	5.11.15	100 NOS. OF RATS & 210 NOS. OF MICE	73.58	Comments sought from DAHD&F on 14.12.15

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59.	Cadila Healthcare Ltd., Ahmedabad 01/53/8/462/AM-16/C-36/IC	5.11.15	5260 NOS. OF SMALL LABORATORY ANIMALS	596.41	Comments sought from DAHD&F on 14.12.15
60.	Reliance Life Sciences Pvt. Ltd., Navi Mumbai 01/53/8/473/AM-16/R-45/IC	16.11.15	60 NOS. OF MICE & RATS	4.38	Comments sought from DAHD&F on 14.12.15
61.	Parker Hayley Marcella, Navi Mumbai 01/53/8/484/AM-16/P-51/IC	20.11.15	1 NO. OF DOG	0.60	Comments sought from DAHD&F on 14.12.15
62.	Sohna Stud Farms P Ltd., New Delhi 01/53/8/482/AM-16/S-129/IC	19.11.15	8 NOS. OF BROODMARES & 1 NO. OF STALLION	400.00	Comments sought from DAHD&F on 14.12.15
63.	Sans Craintes Stud Farm P Ltd., Coimbatore 01/53/8/483/AM-16/S-127/IC	19.11.15	9 NOS. OF BROODMARES & 1 NO. OF STALLION	387.50	The applicant has withdrawn their application vide letter dated 15.12.15
64.	Santosh Kumar Rout, Mumbai 01/53/162/677/AM-16/S-116/IC	8.10.15	2 NOS. OF DOGS	2.50	Comments sought from DAHD&F on 14.12.15
65.	Genichi Fish Farm, Chennai 01/53/162/MISC/AM-16/G-31/IC	14.12.15	5,51,000 NOS. OF ORNAMENTAL FISHES	84.88	Comments sought from DAHD&F on 14.12.15
66.	Michael Borchers, New Delhi 01/53/8/488/AM-16/M-61/IC	24.11.15	1 NO. OF GREY PARROT	nil	Comments sought from DAHD&F & MoEFCC(WL) on 14.12.15
67.	Yashpal Kaur Rooparai, Canada 01/53/162/MISC/AM-16/Y-3/IC	15.12.15	1 NO. OF DOG	nil	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(V.III) dated 15.1.16
CLA New Delhi may issue the import authorization to the applicant for import of one Maltese female breed Fila dog, eight months old from Canada for CIF value of Rs. nil for personal use subject to the condition that the dog will be taken back by the applicant on completion of vacation & fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
68.	Anjan Bose, New Delhi 01/53/8/477/AM-16/A-64/IC	16.11.15	5 NOS. OF CATS	0.40	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(V. III) dated 15.1.16
CLA New Delhi may issue the import authorization to the applicant for import of 5 nos. of cats (4 males & 1 female) from Thailand for CIF value of Rs. 40,000 (US\$ 612) for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
69.	Vivo Bio Tech Ltd., Hyderabad 01/53/162/858/AM-16/V-27/IC	30.11.15	5000 NOS. OF HARTLEY GUINEA PIGS (MALE), 10,000 NOS. OF HARTELY GUINEA PIGS (FEMALE), 1500 NOS. OF MALE RABBITS & 1500 NOS. OF FEMALE RABBITS	1956.66	Comments sought from DAHD&F on 15.12.15

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70.	JK Trust, Mumbai 01/3/8/513/AM-16/J-18/IC	7.12.15	500 NOS. OF BOVINE FROZEN EMBRYOS	202.95	Comments sought from DAHD&F on 15.12.15
71.	Vidhan Sales, Nagpur 01/53/162/661/AM-16/V- 23/IC	6.10.15	8,47,000 NOS. (92 VARIETIES) OF ORNAMENTAL FISHES	101.24	Approved 92 varieties as recommended by DAHD&F vide letter No. 35029/7/2011- Fy(Trade)/Vol.II dated 5.11.15

RA Nagpur may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 92 varieties of ornamental fishes (as per description & quantity mentioned in the annexure enclosed with DAHD&F letter No. 35029/7/2011-Fy (Trade)/Vol.II dated 5.11.15) from Australia, Brazil, China, France, Germany, Hong Kong, Indonesia, Malaysia, Philippines, Singapore, Sri Lanka, Taiwan, Thailand, Vietnam & USA for CIF value of Rs. 1,01,24,116 (US\$ 1,48,100) subject to the conditions as contained in the guidelines for import of ornamental fishes & DAHD&F letter. The enclosures will be sent by e-mail to the applicant & RA Nagpur.

72.	Shreanik Dugar, Chennai 01/53/162/747/AM-16/S- 126/IC	3.11.15	1 NO. OF DOG	0.60	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade(V.III) dated 15.1.16
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RA Chennai may issue the import authorization to the applicant for import of one American Bully male puppy dog from Rotterdam, The Netherlands for CIF value of Rs. 60,000 for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & RA Chennai.

73.	Ankit Malik, Delhi 01/53/8/507/AM-16/A- 67/IC	2.12.15	2 NOS.OF DOGS	0.80	Comments sought from DAHD&F on 17.12.15
74.	Syngene International Ltd., Bengaluru 01/53/8/503/AM-16/S- 128/IC	1.12.15	824 NOS. OF RABBITS, 900 NOS. OF GUINEA PIGS & 300 NOS. OF HAMSTERS	419.51	Comments sought from DAHD&F on 17.12.15
75.	Jyoti Bubber Kapur, Gurgaon 01/53/8/519/AM-16/J- 20/IC	8.12.15	1 NO. OF DOG	0.50	Comments sought from DAHD&F on 22.12.15
76.	Yash Bhatia, Delhi 01/53/8/534/AM-16/Y-6/IC	18.12.15	2 NOS. OF DOGS	0.80	Comments sought from DAHD&F on 28.12.15
77.	Anupama Tikoo, Gurgaon 01/53/8/533/AM-16/A- 70/IC	18.12.15	2 NOS. OF DOGS	0.80	Comments sought from DAHD&F on 28.12.15
78.	Yukio Sato, Gurgaon 01/53/8/529/AM-16/Y-4/IC	16.12.15	1 NO. OF RABBIT	0.12	Comments sought from DAHD&F on 28.12.15
79.	Biological E. Ltd., Hyderabad 01/53/162/897/AM-16/B- 28/IC	15.12.15	15,000 NOS. OF MICE & 2500 NOS. OF GUINEA PIGS	668.69	Comments sought from DAHD&F on 22.12.15
80.	Veber Kseniya, Chkalovg 01/53/162/MISC/AM-16/V- 30/IC	29.12.15	1 NO. OF DOG	0.01	Comments sought from DAHD&F on 29.12.15
81.	US Aqua, Chennai 01/53/162/MISC/AM-16/U- 3/IC	28.12.15	1,75,000 NOS. OF ORNAMENTAL FISHES	63.63	Comments sought from DAHD&F on 28.12.15
82.	Avtar Singh Toor, Sangrur 01/53/8/546/AM-16/A- 74/IC	28.12.15	1 NO. OF DOG	0.50	Comments sought from DAHD&F on 1.1.16
83.	Neeta Sachin Godambe, Pune 01/53/8/547/AM-16/N- 21/IC	28.12.15	2 NOS. OF DOGS	0.80	Comments sought from DAHD&F on 1.1.16
84.	National Centre for	28.12.15	400 NOS. OF MICE &	33.50	Comments sought from

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	Biological Sciences, Bengaluru 01/53/162/924/AM-16/N-22/IC		100 NOS. OF RATS		DAHD&F on 1.1.16
85.	National Centre for Biological Sciences, Bengaluru 01/53/162/931/AM-16/N-23/IC	28.12.15	50 NOS. OF XENOPUS LAEVIS FROGS	1.41	Comments sought from DAHD&F on 1.1.16
86.	Padmaja Naidu Himalayan Zoological Park, Darjeeling 01/53/162/929/AM-16/P-53/IC	28.12.15	1 NO. OF SNOW LEOPARD	nil	Comments sought from DAHD&F & MoEFCC(WL) on 1.1.16
87.	Palamur Biosciences P Ltd., Secunderabad 01/53/162/923/AM-16/P-54/IC	28.12.15	200 NOS. OF WHITE RABBITS	7.20	Comments sought from DAHD&F on 1.1.16
88.	Sea World Aqua Systems, Thiruvananthapuram 01/53/162/MISC/AM-16/S-131/IC	4.1.16	3,28,000 NOS. OF ORNAMENTAL FISHES	49.69	Comments sought from DAHD&F on 4.1.16
89.	Bengal Nestors Industries Ltd., Kolkata 01/53/8/555/AM-16/B-31/IC	30.12.15	10,000 NOS. OF FROZEN BOVINE SEMEN JERSEY, 10,000 NOS. OF FROZEN BOVINE SEMEN HOLSTEIN & 20,000 NOS. OF FROZEN BOVINE SEMEN GYR	99.05	Comments sought from DAHD&F on 4.1.16
90.	Hylasco Biotechnology P Ltd., Hyderabad 01/53/162/920/AM-16/H-24/IC	8.12.15	1500 DOZEN RATS & 2084 DOZEN MICE	1033.57	Comments sought from DAHD&F on 4.1.16
91.	Pearl Impex, Mumbai 01/53/8/97/AM-16/P-8/IC	18.5.15	1,00,000 NOS. OF ORNAMENTAL FISHES	106.00	Approved 20 varieties as recommended by DAHD&F vide letters No. 35029/10/2012-Fy(Trade) dated 28.7.15 & 4.12.15

RA Mumbai may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 20 varieties of ornamental fishes (as per description & quantity mentioned in the Annexure enclosed with DAHD&F letter No. 35029/10/2012-Fy (Trade) dated 4.12.15) from China, Hong Kong, Indonesia, Malaysia, Philippines, Singapore, Sri Lanka, Taiwan, Thailand & Vietnam for CIF value of Rs. 1,06,00,000 (US\$ 2,00,000) subject to the conditions as contained in the guidelines for import of ornamental fishes & DAHD&F letters. The enclosures will be sent by e-mail to the applicant & RA Mumbai.

92.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/567/AM-16/R-51/IC	6.1.16	160 NOS. OF MICE	2.22	Comments sought from DAHD&F on 7.1.16
93.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/566/AM-16/R-50/IC	6.1.16	764 NOS. OF MICE	122.04	Comments sought from DAHD&F on 7.1.16
94.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/566/AM-16/R-49/IC	6.1.16	68 NOS. OF MICE	16.92	Comments sought from DAHD&F on 7.1.16




95.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/564/AM-16/R-48/IC	6.1.16	318 NOS. OF MICE	39.98	Comments sought from DAHD&F on 7.1.16
96.	Sinha Aquarium, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.16	1,43,000 PCS OF ORNAMENTAL FISHES	28.41	Comments sought from DAHD&F on 7.1.16
97.	Kapil Tyagi, Ghaziabad 01/53/8/558/AM-16/K-25	1.1.16	1 NO. OF DOG	1.00	Comments sought from DAHD&F on 7.1.16
98.	Rakesh Chauhan, New Delhi 01/53/8/569/AM-16/R-52/IC	6.1.16	1 NO. OF DOG	nil	Comments sought from DAHD&F on 8.1.16
99.	Alok Gulla, Delhi 01/53/8/176/AM-16/A-21/IC	17.6.15	2 NOS. OF DOGS (MALE)	0.80	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade dated 15.1.16

CLA New Delhi may issue the import authorization to the applicant for import of 2 nos. of male dogs (Labrador & Great Dane) from USA for CIF value of Rs. 80,000 (US\$ 1,290.32) for personal use subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. No. 1495(E) dated 10.6.2014. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)

100.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT OF USED RUBBER TYRE & TUBE SCRAP	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14 Comments awaited from MoEFCC
101.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT OF TYRE BUFFING POWDER & CUT TYRES	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC
102.	Shree Ganesh Rubber Products, Navi Mumbai 01/53/8/408/AM-15/S-101/IC	16.10.14	90,000 MT OF USED RUBBER TYRE SCRAP	4286.25	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
103.	R.V. Industries, Delhi 01/53/162/699/AM-15/R-49/IC	15.12.14	8000 MT OF USED / SCRAP RUBBER TYRES	347.20	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
104.	Sree Sumangala Metals & Industries P Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT OF LEAD BATTERY PLATES	30.45	Recommended by DIPP vide OM No. 9/11/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5-2/2015-HSMD dated 25.2.15 has sought information from the applicant
105.	AP Rubber Reclaimers Pvt. Ltd., Reddy Nagar 01/53/8/536/AM-15/R-50/IC	5.2.15	10,800 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	664.87	Recommended by DIPP vide OM No. 9/15/2015-TSW/66 dated 14.5.15 Comments sought from MoEFCC on 27.2.15

106.	Alstone Industries P Ltd., New Delhi 01/53/8/643/AM-15/A-73/IC	25.2.15	13 MT OF SILICONE RUBBER SCRAP	4.56	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
107.	Fivestar Vanijya P Ltd., Kolkata 01/53/8/630/AM-15/F-12/IC	19.2.15	5000 MT OF TYRE SCRAP	223.20	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
108.	NCKS Waste Management Pvt. Ltd., 01/53/162/951/AM-15/N-48/IC	11.3.15	3000 MT OF TYRE SCRAP	180.00	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
109.	Maruti Enterprises, Hyderabad 01/53/162/915/AM-15/M-72/IC	2.3.15	1000 MT OF USED RUBBER TYRE SCRAP	60.00	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
110.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 NOS. OF SPENT NICKEL CADMIUM BATTERIES	1103.05	Recommended by DIPP vide OM No. 7/44/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant
111.	Minar Reclamations Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MT OF OLD / USED PNEUMATIC TYRE SCRAP / RUBBER SCRAP	90.65	Comments sought from DIPP & MoEFCC on 22.7.15
112.	Pilot Industries Ltd., Delhi 01/53/8/269/AM-16/P-25/IC	17.7.15	5000 MT OF SCRAP LEAD ACID BATTERIES/PLATES	3148.25	Approved 2000 MT as recommended by DIPP vide OM No. 9/1/2015-TSW dated 18.1.16 & MoEFCC vide OM No. 23-213/2012-HSMD dated 30.10.15
CLA New Delhi may issue the import authorization to the applicant for import of 2000 MT of lead acid batteries / plates scrap (ISRI Code RAINS & RAILS) from Africa, UAE, Thailand & Middle East for proportionate CIF value for recycling & recovery of lead in their factory subject to the conditions mentioned in MoEFCC O.M. No. 23-213/2012-HSMD dated 30.10.15 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
113.	Narayan Metals, Alwar 01/53/8/283/AM-16/N-7/IC	27.7.15	5400 MT OF LEAD SCRAP & 2000 MT OF LEAD ACID BATTERY PLATES	7400.00	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
114.	Alliance One Industries India P Ltd., Hyderabad 01/53/162/434/AM-16/A-47/IC	7.9.15	700 NOS. OF SECOND-HAND CARTONS	2.91	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
115.	Sundaram Fasteners Ltd., Chennai	2.4.14	1100 LBS OF CHROMIUM	6.73	Comments sought from DIPP on 23.9.15 as advised by DHI

	01/53/8/05/AM-15/S-2/IC		POWDER		vide OM No. 7(9)/12-TSW(B) dated 20.7.15
116.	Triton Graphite, Mumbai 01/53/162/598/AM-16/T-22/IC	15.9.15	22,000 KG OF GRAPHITE ELECTRODE SCRAP	13.93	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
117.	S.K. Carbon Ltd., Faridabad 01/3/8/286/AM-16/S-51/IC	29.7.15	300 MT OF GRAPHITE ELECTRODE SCRAP / STUB	121.60	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
118.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.9.15	10,000 MT OF USED RUBBER TYRE / TUBE SCRAP	435.60	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
119.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM-16/A-58/IC	30.9.15	1200 MT OF SCRAP TYRES	85.07	Comments sought from DIPP & MoEFCC on 27.10.15
120.	Platinum Rubber P Ltd., Secunderabad 01/53/8/458/AM-16/P-42/IC	4.11.15	1500 MT OF USED WASTE & SCRAP RUBBER TYRES	99.00	Recommended by DIPP vide OM No. 9/8/2015-TSW dated 26.11.15 Comments sought from MoEFCC on 9.11.15
121.	Kohinoor Reclamation, Jalandhar 01/53/162/560/AM-16/K-17/IC	28.8.15	40,00,000 KG OF USED TYRE SCRAP	201.50	Comments sought from DIPP on 4.12.15 Recommended by MoEFCC vide letter No. 23-251/2012-HSMD dated 27.10.15
122.	Gulati Udyog, Chhattisgarh 01/53/8/465/AM-16/G-28/IC	5.11.15	40,000 MT OF USED RUBBER TYRE SCRAP	1584.00	Approved 20,748 MT as recommended by DIPP vide O.M. No. 9/90/2015-TSW/15 dated 20.1.16 & MoEFCC vide O.M. No. 23-19/2015-HSMD dated 9.12.15
RA Raipur may issue the import authorization to the applicant for import of 20,748 MT of used rubber tyres (multi-cuts / single cut / shredded) in press baled or loose form from GCA for proportionate CIF value for manufacture of crumb rubber / rubber granules subject to the conditions mentioned in MoEF&CC O.M. No. 23-19/2015-HSMD dated 9.12.15 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Raipur.					
123.	S & J Granulate Solution Pvt. Ltd., Mumbai 01/53/8/498/AM16/S-119/IC	30.11.15	10,000 MT OF OLD & USED RUBBER TYRE & TUBE	594.00	DIPP vide OM No. 9/19/2015-TSW dated 31.12.15 has sought information from the applicant Comments sought from MoEFCC on 4.12.15
124.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MT OF OLD & USED RUBBER TYRE SCRAP	200.00	DIPP vide OM No. 9/92/2015-TSW dated 11.12.15 has sought information from the applicant Comments sought from MoEFCC on 4.12.15
125.	GDPK Returnable Solution India Pvt. Ltd., New Delhi	24.11.15	AMENDMENT IN CONDITIONS OF		Approved as recommended by DIPP vide OM No.

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	01/53/8/101/AM-16/G-4/IC		IMPORT OF USED & 2 nd HAND GOODPACK		12/12/2015-TSW dated 21.12.15
CLA New Delhi may amend the import authorization No. 0550003394 dated 8.6.15 for import of used & second-hand Goodpack model MB5 galvanised welded steel frame with collapsible sidewall metal intermediate bulk containers IBC storage bins to delete the year of manufacture of the bins without any change in the other terms & conditions of the import authorisation.					
126.	Mounika Industry, Telangana 01/53/8/485/AM-16/M- 60/IC	23.11.15	2000 MT OF USED NYLON TYRES	133.40	Recommended by DIPP vide O.M. No. 9/17/2015-TSW/11 dated 12.1.16 Comments sought from MoEFCC on 14.12.15
127.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R- 44/IC	5.11.15	34,000 MT OF USED RUBBER TYRE SCRAP	911.20	Recommended by DIPP vide O.M. No. 9/93/2015-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15
128.	ACC Ltd., Mumbai 01/53/8/491/AM-16/A- 66/IC	24.11.15	30,000 MT OF TYRE DERIVED FUEL - TDF (TYRE CHIPS)	730.74	Approved 30,000 MT as recommended by DIPP vide O.M. No. 9/10/2015-TSW/4 dated 1.1.16 & MoEFCC vide O.M. No. 23-249/2013-HSMD dated 15.5.14 & subsequent O.M. dated 27.7.15 subject to obtaining further extension of validity of consent to operate from Jharkhand State Pollution Control Board
RA Mumbai may issue the import authorization to the applicant after applicant has obtained extension of validity of consent to operate beyond 31.12.2015 from Jharkhand State Pollution Control Board for import of 30,000 MT of 2" (50 mm) Tyre Derived Fuel – TDF (tyre chips) from New Zealand for CIF value of Rs. 7,30,74,272 (US\$ 11,18,198.50) subject to the conditions mentioned in MoEF&CC O.M. No. 23-249/2013-HSMD dated 15.5.14 & subsequent O.M. dated 27.7.2015 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
129.	ACC Ltd., Mumbai 01/53/8/490/AM-16/A- 65/IC	24.11.15	30,000 MT OF TYRE DERIVED FUEL - TDF (TYRE CHIPS)	730.74	Approved 30,000 MT as recommended by DIPP vide O.M. No. 9/10/2015-TSW/4 dated 1.1.16 & MoEFCC vide O.M. No. 23-249/2013-HSMD dated 15.5.14 & subsequent O.M. dated 27.7.15
RA Mumbai may issue the import authorization to the applicant for import of 30,000 MT of 2" (50 mm) Tyre Derived Fuel – TDF (tyre chips) from New Zealand for CIF value of Rs. 7,30,74,272 (US\$ 11,18,195.50) subject to the conditions mentioned in MoEF&CC O.M. No. 23-249/2013-HSMD dated 15.5.14 & subsequent O.M. dated 27.7.15 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
130.	Shree Anand Battery, Jalgaon 01/53/8/459/AM-16/S- 124/IC	4.11.15	5000 MT OF SCRAP LEAD BATTERIES WITHOUT ACID	1462.50	DIPP vide O.M., No. 9/95/2015-TSW/293 dated 28.12.15 has sought information from the applicant Comments sought from MoEFCC on 15.12.15
131.	Enar Rubber Reclaim Industries Pvt. Ltd., Kolkata 01/53/8/255/AM-16/E-7/IC	10.7.15	ENHANCEMENT IN QUANTITY OF USED RUBBER TYRES	propn. value	Approved additional 873 MT by DIPP vide O.M. No. 9/66/2015-TSW dated 16.12.15, MoEFCC has already recommended 1500 MT vide OM No. 23-83/2015- HSMD dated 31.7.15

RA Kolkata may enhance the quantity of used rubber tyres with multiple cuts / single cut / shredded (press baled) from 627 MT (reference Sl. No. 132 of minutes of EFC Meeting No. 08/AM-16 dated 19.11.2015) to 1500 MT with proportionate increase in CIF value. The other terms & conditions of the aforesaid reference will remain unchanged.

132.	SSS Industries, Karur 01/53/162/794/AM-16/S-130/IC	16.11.15	1000 MT OF USED TYRES	71.50	Rejected as not recommended by DIPP vide O.M. No. 7/97/2015-TSW/3 dated 1.1.16
133.	Ahinsa Recycling & Engineering Industries, Hingoli 01/53/8/518/AM-16/A-68/IC	9.12.15	1800 MT OF USED RUBBER TYRE SCRAP	81.00	Rejected as not recommended by DIPP vide O.M. No. 7/97/2015-TSW/3 dated 1.1.16
134.	Gennext Hitec Rubber, Vellore 01/53/162/239/AM-15/G-15/IC	23.6.14	3000 MT OF WASTE PAIRINGS & SCRAP RUBBER (OTHER THAN HARD RUBBER & POWDER & GRANULES OBTAINED THEREFROM)	144.00	The Committee noted that the comments of the technical authorities have been received which needs examination, the Committee decided to consider the case on file
135.	Shivalik Reclamations Pvt. Ltd., Gurgaon 01/53/8/570/AM-16/S-134/IC	6.1.16	5000 MT OF OLD & USED TYRE SCRAP	83.75	Approved 5000 MT as recommended by DIPP vide O.M. No. 9/1/2016-TSW/14 dated 19.1.16 & MoEFCC vide O.M. No. 23-60/2009-HSMD dated 11.1.16

CLA New Delhi may issue the import authorization to the applicant for import of 5000 MT of tyre crumb powder, tyre scrap buffing, tyre scarp (old & used tyres cut in 2/3 pcs / press & baled) from GCA for CIF value of Rs. 83,75,000 (US\$ 1,25,000) for manufacture of crumb rubber subject to the conditions mentioned in MoEF&CC vide O.M. No. 23-60/2009-HSMD dated 11.1.16 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.

Ministry of Steel (MoS) & Ministry of Environment, Forest & Climate Change (MoEFCC)

136.	Modern India Con-Cast Ltd., Kolkata 01/53/8/344/AM-16/M-41/IC	24.8.15	1,00,000 MT OF FERRO MANGANESE SLAG	8172.75	Recommended by MoS vide OM No. 17(1)2014-RM-1 dated 3.11.15 MoEFCC vide letter No. 5-12/2012-HSMD dated 9.9.15 has sought information from the applicant
137.	Tuf Metallurgical Pvt. Ltd., Delhi 01/53/8/538/AM-16/T-31/IC	22.12.15	10 MT OF SPONGE TITANIUM	43.23	Comments sought from MoS on 29.12.15

Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change (MoEFCC)

138.	Yapp India Automotive Systems Pvt. Ltd., Chennai 01/53/8/617/AM-15/V-31/IC	17.3.15	324 MT OF PLASTIC WASTE / SCRAP	180.00	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
139.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 MT OF ACRYLIC PLASTIC SCRAP WASTE CRUSHED	31.20	Comments sought from DC&PC & MoEFCC on 23.3.15

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140.	Shree Bhavani Engg. Works, Mumbai 01/53/8/705/AM-15/S-163/IC	30.3.15	5900 MT OF VIRGIN PLASTIC SCRAP	1858.50	Approved 400 MT as recommended by DC&PC vide OM No. 25016/1/2014-PC.II dated 3-4.12.15 & MoEFCC vide OM No. 5-10/2015-HSMD dated 2.11.15
RA Mumbai may issue the import authorization to the applicant for import of 400 MT of virgin plastic scrap (LLDP/LDPE/HDPE/PP/Polystyrene) from GCA for proportionate CIF value subject to Public Notices / Policy Circulars issued by Directorate General of Foreign Trade from time to time & the conditions mentioned in MoEFCC O.M. No. 5-10/2015-HSMD dated 2.11.15 & actual user condition. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
141.	R.K. Plastics, Falna 01/53/162/31/AM-16/R-4/IC	15.4.15	500 MT OF CELLULOSE & PLASTIC WASTE & SCRAP	139.50	Comments sought from DC&PC on 17.4.15 Recommended by MoEFCC vide OM No. 17-19/2009-HSMD dated 2.11.15
142.	Pest Control M. Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 KG OF METHYL BROMIDE	392.54	DC&PC vide letter No. 12022/1/2015-CH.II dated 14.8.15 has sought information from the applicant
143.	Gujarat Flurochemicals Ltd., Noida 01/53/8/276/AM-16/G-11/IC	22.7.15	10,000 KG OF CHLORO-TRIFLUORETHENE GAS	3184.35	Approved 20 kg as recommended by DC&PC vide OM No. 25016/1/2014-PC.II dated 15.1.16, MoEFCC(O) vide OM No. 11/2/2015-OC dated 17.8.15 has informed that they have no comments to offer
RA Vadodara may issue the import authorization to the applicant for import of 20 kg of Chlorotrifluorethene Gas (CTFE Monomer) from Russia for proportionate CIF value as a raw material for the manufacture of PTFE dispersion grade initially for the test purpose subject to actual user condition besides other usual conditions of import authorization.					
144.	Riddhi Polymers, Mumbai 01/53/8/352/AM-16/R-36/IC	28.8.15	250 MT OF PLASTIC WASTE / SCRAP	88.13	Comments sought from DC&PC & MoEFCC on 10.9.15
145.	Silicone International Products, Mumbai 01/53/8/402/AM-16/S-99/IC	24.9.15	5000 MT OF NON-HAZARDOUS POLYSILOXANE WASTE	957.00	DC&PC vide letter No. 25016/2/2013-CH.II dated 23.11.15 has sought information from the applicant Comments sought from MoEFCC on 30.9.15
146.	United Phosphorus Ltd., Mumbai 01/53/8/437/AM-16/U-2/IC	20.10.15	3,75,000 KG OF CARBON TETRACHLORIDE	157.50	DC&PC vide letter No. 12022/9/2013-CH.II dated 7.1.16 has sought information from the applicant Recommended by MoEFCC vide OM No. 11/7/2015-OC dated 2.12.15
147.	Krishan Poly Plast, Valsad 01/53/162/680/AM-16/K-22/IC	9.10.15	500 MT OF MIXED PLASTIC SCRAP	153.00	Comments sought from DC&PC & MoEFCC on 14.12.15
148.	S. Ranjit Singh Anand & Co., Thane 01/53/162/856/AM-16/S-129/IC	3.12.15	500 MT OF MIXED PLASTIC SCRAP	153.00	Comments sought from DC&PC & MoEFCC on 18.12.15
149.	Meghmani Organics Ltd., Ahmedabad 0153/171/370/AM-16/M-63/IC	7.12.15	2,50,000 KG OF 1,1,1-TRICHLORO 2,2,2-TRIFLUORO ETHANE (CFC-113A)	416.87	DC&PC vide letter No. 12022/1/2016-CH-II dated 7.1.16 has sought information from the applicant

150.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MT OF CARBON TETRACHLORIDE	14.63	Recommended by DC&PC vide O.M. No. 11/7/2015-OC dated 7.1.16 Comments sought from MoEFCC on 22.12.15
151.	Alexandra International, Delhi 01/53/8/553/AM-16/A-75/IC	30.12.15	2000 MT OF PET FLAKES, GRANULES & VIRGIN PLASTIC WASTE	301.54	DC&PC vide letter No. 25016/1/2014-PC.II(Vol.II) dated 8.1.16 has sought information from the applicant Comments sought from MoEFCC on 4.1.16
152.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	1,92,000 KG OF CARBON TETRACHLORIDE	18.93	Comments sought from DC&PC & MoEFCC on 6.1.16
Department of Electronics & Information Technology (DeitY) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
153.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585.00	DeitY vide letter No. 16(8)/2014-IPHW dated 19.2.15 has sought information from the applicant Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
154.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26,623 NOS. OF HARD DISK DRIVES	540.18	DeitY vide letter No. 16(3)/2015-IPHW dated 28.7.15 has sought information from the applicant Comments sought from MoEFCC on 20.3.15
155.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 NOS. OF ELECTRONIC PARTS	31.50	DeitY has requested on 8.7.15 to send complete application Recommended by MoEFCC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.7.15
156.	Dell International Services India P Ltd., Bengaluru 01/53/8/206/AM-15/D-7/IC	24.9.15	40,050 NOS. OF REFURBISHED COMPUTER PARTS	6061.16	Comments sought from DeitY on 14.12.15 Recommended by MoEFCC vide O.M. No. 5-12/2013-HSMD dated 18.9.15
157.	Acer India Pvt. Ltd., Bengaluru 01/53/8/506/AM-16/A-66/IC	1.12.15	61,926 NOS. OF REFURBISHED COMPUTER PARTS	3186.64	Comments sought from DeitY & MoEFCC on 17.12.15
158.	U-Prints, New Delhi 01/53/8/530/AM-16/U-4/IC	28.12.15	15,000 NOS. OF SECOND-HAND FUNCTIONAL CATHODE RAY TUBES (CRT)	55.00	Comments sought from DeitY on 28.12.15 Recommended by MoEFCC vide O.M. No. 23-220/2013-HSMD dated 7.5.15 & Corrigendum dated 27.5.15
159.	IBM India Pvt. Ltd., Bengaluru 01/53/8/129/AM-15/I-7/IC	11.6.14	13,400 NOS. OF REFURBISHED SPARE PARTS	415.21	Approved 13,400 nos. as recommended by DeitY vide letter No. 16(2)/2014-IPHW dated 11.12.15 & MoEFCC vide letter No. 23-30/2011-HSMD dated 25.9.14
RA Bengaluru may issue the import authorization to the applicant for import of 13,400 nos. of refurbished spare parts					

(as per Annexure 'C') from GCA for CIF value of Rs. 41,55,21,210 (US\$ 68,73,800) for warranty replacement purpose only subject to the condition that the faulty parts at Annexure 'A' which are no more in production will be exported first & the conditions mentioned in MoEFCC O.M. No. 23-30/2011-HSMD dated 25.9.14 & actual user condition. The enclosures will be sent by e-mail to the applicant & RA Bengaluru.

Ministry of Environment, Forest & Climate Change, Ozone Cell (MoEFCC(O))

160.	Intex Technologies India Ltd., New Delhi 01/53/8/580/AM-15/I-39/IC	19.1.15	8190 NOS. OF AIR CONDITIONERS	1057.88	Comments sought from MoEFCC(O) on 10.2.15
161.	Navin Fluorine International Ltd., Mumbai 01/53/8/531/AM-16/N-20/IC	17.12.15	500 MT OF HCFC-123	2512.50	Approved as recommended by MoEFCC(O) vide OM No. 11/2/2016-OC dated 14.1.16

RA Mumbai may issue the import authorization to the applicant for import of 500 MT of HCFC-123 from Canada for CIF value of Rs. 25,12,50,000 (US\$ 37,50,000) subject to actual user condition besides other usual conditions of import authorization.

162.	Stallion Enterprises, Mumbai 01/53/8/556/AM-16/S-130/IC	31.12.15	100 MT OF HCFC-141B	157.08	Comments sought from MoEFCC(O) on 4.1.16
163.	Owens Corning Industries India P Ltd., Mehboobnagar 01/53/8/552/AM-16/O-6/IC	30.12.15	600 MT OF HCFC-142B (R142B)	1041.03	Comments sought from MoEFCC(O) on 4.1.16

Ministry of Environment, Forest & Climate Change, Wildlife Division (MoEF(WL))

164.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 PCS OF NIGHT VISION BINOCULARS	0.72	Comments awaited from MoEFCC(WL)
165.	MOD, Kochi 01/53/162/344/AM-15/M-26/IC	28.7.14	1 NO. OF SKULL BUFFALO CALTEX JASMINE WHITE, 1 NO. OF SKULL BUFFALO CALTEX TORA WHITE & 1 NO. OF SKULL COW FLOWER	0.04	MoEFCC(WL) vide letter No. 3-41/2014/WL dated 12.8.14 has sought information from the applicant
166.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 NO. OF PENETRATING BOLT STUNNER WITH 10,000 PCS OF HIGH POWER CARTRIDGES	2.76	Comments awaited from MoEFCC(WL)
167.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162/601/AM-15/P-34/IC	7.11.14	250 NOS. OF SHOTGUNS	38.39	MoEFCC(WL) vide letter No. 3-54/2014/WL dated 26.11.14 has sought information from the applicant
168.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.14	1 PC OF ANIMAL TROPHY	0.30	Comments sought from MoEFCC(WL) on 24.9.14
169.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 NOS. OF TROPHIES	1.36	Comments sought from MoEFCC(WL) on 3.12.14
170.	Indian Heritage Perfumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 KG OF SANDALWOOD	26.55	MoEFCC(WL) vide OM No. 5-4/2010-SU dated 22-28.12.15 has sought information from the applicant

171.	Adinath Veterinary Products P Ltd., Indore 01/53/8/508/AM-16/A-65/IC	2.12.15	75 NOS. OF TRANQUILLIZING EQUIPMENT / REMOTE INJECTION GUNS	1.35	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-82/2015/WL dated 23.12.15
RA Indore may issue the import authorization to the applicant for import of 75 nos. of veterinary equipment / tranquilizers (as per details given in the MoEFCC(WL) O.M. No. 3-82/2015/WL dated 23.12.15) from Germany for CIF value of Rs. 1,35,000 (Euro: 1,795.60) for supply to the Deputy Conservator of Forests, Bhadravathi, Karnataka subject to other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant & RA Indore.					
172.	Hi Tech Advance Products, Indore 01/53/8/497/AM-16/H-23/IC	27.11.15	10 SETS OF VETERINARY EQUIPMENT / TRANQUILIZERS	18.56	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-81/2015/WL dated 21.12.15
RA Indore may issue the import authorization to the applicant for import of veterinary equipment / tranquilizers (as per details given in MoEFCC(WL) O.M. No. 3-81/2015/WL dated 21.12.15) from Denmark for CIF value of Rs. 18,56,513 (Euros: 25,892.80) for use by the Deputy Director, Nandankanan Zoological Park, Khurda, Odisha as per the recommendation of the Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Government of Odisha & other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant & RA Indore.					
173.	Hi Tech Advance Products, Indore 01/53/8/512/AM-16/H-22/IC	7.12.15	7 SETS OF VETERINARY EQUIPMENT / TRANQUILIZER EQUIPMENT / CO ₂ -INJECTION RIFLE ACCESSORIES	11.15	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-82/2015/WL dated 27.12.15
RA Indore may issue the import authorization to the applicant for import of veterinary equipment / tranquilizers (as per details given in MoEFCC(WL) O.M. No. 3-82/2015/WL dated 27.12.15) from Denmark for CIF value of Rs. 11,15,672.80 (Euros: 15,560.29) for use by Director, Rajaji Tiger Reserve, Dehradun (1 set), DFO, (Middle Andaman), Rangat, Andaman & Nicobar Islands (1 set), Director, Rajiv Gandhi Zoological Park, Pune (1 set), Director, Pilikula Biological Park, Mangalore (1 set), Academic Officer, Wildlife Institute of India, Dehradun (1 set), DFO, Satna, Madhya Pradesh (1 set) & Addl. Commissioner, Municipal Corporation, Gwalior for Gandhi Zoological Park, M.P. (1 set) as per the recommendations of the concerned State Chief Wildlife Warden subject to other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant & RA Indore.					
174.	Adinath Veterinary Products P Ltd., Indore 01/53/8/511/AM-16/A-61/IC	4.12.15	69 NOS. OF TRANQUILLIZING EQUIPMENT / REMOTE INJECTION GUNS	3.09	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-2/2016/WL dated 6.1.16
RA Indore may issue the import authorization to the applicant for import of 69 nos. of tranquillizing equipment / remote injection guns (as per details given in MoEFCC(WL) O.M. No. 3-2/2016/WL dated 6.1.16) from USA for CIF value of Rs. 3,09,383 (US\$ 4,419.78) for use by the D/o Animal Husbandry, Punjab, Chandigarh to inject medicines in wild animals to tranquilize them before capturing for treatment subject to the recommendation of Chief Wildlife Warden, Government of Punjab & other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant & RA Indore.					
175.	Geer Foundation, Gandhinagar 01/53/8/488/AM-16/G-32/IC	28.10.15	3 NOS. OF SYRINGE PROJECTORS	0.40	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-1/2016/WL dated 5.1.16
RA Ahmedabad may issue the import authorization to the applicant for import of 3 nos. of syringe projectors & their accessories (as per details given in MoEF&CC(WL) O.M. No. 3-1/2016/WL dated 5.1.16) from France for CIF value of Rs. 40,267 (Euros: 521.94) for wildlife management subject to actual user condition & recommendation of Chief Wildlife Warden, Government of Gujarat & other necessary statutory clearances. The enclosures will be sent by e-mail to the applicant & RA Ahmedabad.					
176.	G. Abhinav Ram Reddy, Hyderabad 01/53/162/881/AM-16/G-34/IC	4.12.15	7 NOS. OF HUNTED ANIMAL TROPHIES	0.96	Comments sought from MoEFCC(WL) on 22.12.15
177.	A&S Creations, New Delhi 01/53/8/539/AM-16/A-71/IC	22.12.15	23 NOS. OF GPS PLUS COLLAR TRANSRECEIVERS	61.34	Comments sought from MoEFCC(WL) on 29.12.15

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178.	A&S Creations, New Delhi 01/53/8/540/AM-16/A-72/IC	22.12.15	20 NOS. OF GPS PLUS COLLAR TRANSRECEIVERS	38.58	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-6/2016/WL dated 20.1.16
CLA New Delhi may issue the import authorization to the applicant for import of 20 nos. of GPS Plus 2 Collar (Radio Collar along with accessories) from Germany for CIF value of Rs. 38,58,415 (Euro: 52,855) for supply to Wildlife Institute of India, Dehradun for the project "Studying the dispersal of Tigers across the Eastern Vidarbha Landscape, Maharashtra" subject to the recommendations of the Chief Wildlife Warden, Government of Maharashtra, Member Secretary, National Tiger Conservation Authority (NTCA), MoEFCC & other statutory clearances.					
179.	Nandankanan Zoological Park, Odisha 01/53/8/521/AM-16/N-17/IC	10.12.15	35 UNITS OF SYRINGE PROJECTORS & ACCESSORIES	77.43	Comments sought from MoEFCC(WL) on 5.1.16
Department of Heavy Industry (DHI)					
180.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/110/AM-16/I-10/IC	28.4.15	116 KG OF TITANIUM ALLOY POWDER	13.36	Comments sought from DHI on 28.12.15
181.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/MISC/AM-16/I-39/IC	23.11.15	200 KG OF TITANIUM ALLOY POWDER	45.90	Comments sought from DHI on 28.12.15
182.	Cummins Technologies India Pvt. Ltd., Pune 01/53/8/544/AM-16/C-39/IC	23.12.15	14 NOS. OF FUEL INJECTORS	1.87	Comments sought from DHI on 29.12.15
183.	Hero Motocorp Ltd., New Delhi 01/53/8/479/AM-16/H-21/IC	16.11.15	USED / NEW COMPONENTS / PARTS, JIGS / FIXTURES / TOOLS / EQUIPMENT / MISC. ITEMS, ENGINES & PROTOTYPE VEHICLES	241.68	Comments sought from DHI on 4.1.16
184.	Rajshree Biosolutions LLP, Theni 01/53/8/561/AM-16/R-47/IC	4.1.16	1 NO. OF USED CAR ENGINE	1.35	Comments sought from DHI on 6.1.16
Ministry of Home Affairs (MHA)					
185.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	The representative of MHA informed that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15
186.	Jayashree Consulting India, Odisha 01/53/162/861/AM-14/J-26/IC	8.5.14	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	MHA vide letter No. IV-2011/11/1213 -Prov.I -9916 dated 29.12.14 has sought information from the applicant
187.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	1 NO. OF SECURITY EQUIPMENT	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
188.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	The representative of MHA informed that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15

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189.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 NO. OF THROUGH-WALL RADAR	14.80	MHA vide OM No. IV-24011/11/2013-Prov.I dated 2.7.15 has sought information from the applicant
190.	Mel Systems & Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant DRDO vide letter dated 30.7.15 has sought information from the applicant
191.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	The representative of MHA informed that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15
192.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	2 NOS. OF NIGHT VISION BINOCULARS / GOGGLES & 8 NOS. OF NIGHT VISION MONOCULARS	9.00	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from ADGP, Shimla
193.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/574/AM-15/W-8/IC	16.1.15	7 NOS. OF OPTICAL NIGHT SIGHTONS	13.22	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from AIGP, Odisha
194.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/633/AM-15/W-9/IC	23.2.15	18 NOS. OF NIGHT VISION BINOCULARS	29.81	Comments sought from MHA on 5.3.15
195.	Rolta India Ltd., Mumbai 01/53/8/677/AM-15/R-59/IC	16.3.15	8 NOS. OF NIGHT VISION SIGHTS & ACCESSORIES	24.21	Comments sought from MHA on 20.3.15
196.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 NOS. OF RIFLES	951.53	Comments sought from MHA on 24.3.15
197.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	The representative of MHA informed that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15
198.	Lt. Col. Vinod Bhasker, Niligiris 01/53/162/138/AM-16/V-6/IC	19.5.15	1 NO. OF CONVERTER	0.25	Comments sought from MHA on 1.6.15
199.	DG of Police, Maharashtra, Mumbai 01/53/162/255/AM-16/M-20/IC	15.6.15	1 NO. OF JET DISRUPTER & 50 NOS. OF CARTRIDGES	10.88	Comments sought from MHA on 18.6.15
200.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	1 NO. OF BLASER WITH ACCESSORIES	4.15	MHA vide ID No. V-11026/43/2015-Arms dated 18.1.16 has sought information from the applicant Recommended by MoEFCC(WL) vide OM No. 3-53/2015-WL dated 3.8.15

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201.	Addl. Director General of Police, A.P., Hyderabad 01/53/162/371/AM-16/A-27/IC	25.6.15	28 NOS. OF SUB-MACHINE GUNS WITH ACCESSORIES	Euro 51,128	Comments sought from MHA on 14.7.15
202.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 NOS. OF PASSIVE NIGHT TELESCOPIC SIGHTS	9.49	MHA vide ID No. IV-24011/11/13-Prov.I/939 dated 5.5.15 has sought information from the applicant
203.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	2 PCS OF BINOCULARS	0.55	Comments sought from MHA on 5.8.15
204.	Addl. Director General of Police, Operations (Octopus & Greyhounds), Hyderabad 01/53/162/347/AM-16/A-34/IC	8.7.15	1 NO. OF WATER JET / ELECTRICAL DISRUPTER WITH CARTRIDGES	14.32	MHA vide ID No. IV-24011/34/15-Prov.I/1764 dated 7.9.15 has sought information from the applicant
205.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	7 PCS OF BINOCULARS	1.93	Comments sought from MHA on 5.8.15
206.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	ARMS & AMMUNITIONS	29.92	MHA vide ID No. V-11026/62/2015-Arms dated 7.1.16 has sought information from the applicant
207.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	1 PAK CONSISTING OF 25 CARTRIDGES, CABLE GUN RED	0.24	Comments sought from MHA on 26.8.15
208.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from MHA on 23.9.15
209.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from MHA on 23.9.15
210.	Addl. Director General of Police (Intelligence Deptt.), Hyderabad 01/53/162/745/AM-16/I-37/IC	3.11.15	63 NOS. OF GLOCK PISTOLS	22.57	Comments sought from MHA on 9.12.15
211.	Ministry of Home Affairs (CISF), New Delhi 01/53/162/330/AM-12/M-19/IC	27.11.15	REPLACEMENT OF 1 NO. OF DEFECTIVE GLOCK PISTOL & 6 NOS. OF ACCESSORIES / SPARES	propn. value	Approved as recommended by MHA vide letter No. D/21013/30/3218//2.11.10/PW-2/913/CFN 3083683 dated 28.12.16 (ex-post fact approval)
212.	Syndicate Innovation International Ltd., Delhi 01/53/8/500/AM-16/S-128/IC	30.11.15	500 NOS. OF BARRELS FOR AIRGUN, 250 PCS OF FIBER STOCKS, 250 PCS OF WOODEN STOCKS & 500 PCS OF TRIGGER ASSEMBLY AIR GUNS	54.75	Comments sought from MHA on 14.12.15
213.	Security Instruments, New Delhi	2.11.15	4 NOS. OF DIGITAL DAY NIGHT VISION	11.56	MHA vide letter No. IV-24011/54/2015-Prov-I/2363

	01/53/8/455/AM-16/S-123/IC		GOGGLES		dated 29.12.15 has sought information from the applicant
214.	Continental Defence Solutions P Ltd., New Delhi 01/53/8/489/AM-16/C-34/IC	24.11.15	4 NOS. OF ASSAULT RIFLES & 15,000 ROUNDS OF AMMUNITIONS / CARTRIDGES	12.32	Comments sought from MHA on 15.12.15
215.	National Security Guard, New Delhi 01/53/171/831/AM-16/N-18/IC	1.12.15	SPARE PARTS OF SMG & SNIPER RIFLES	153.32	Comments sought from MHA on 18.12.15
216.	Director General of Police, Mumbai 01/53/162/871/AM-16/M-62/IC	8.12.15	22,000 NOS. OF LAPUA MAGNUM	112.20	Comments sought from MHA on 18.12.15
217.	Director General of Police, Mumbai 01/53/162/MISC/AM-16/M-61/IC	18.12.15	3,000 NOS. OF GRENADES	170.81	Comments sought from MHA on 18.12.15
218.	Directorate General Border Security Force, New Delhi 01/53/162/MISC/AM-16/B-29/IC	4.11.15	REPLACEMENT OF DEFECTIVE 235 NOS. OF COMPONENTS / SPARES OF CARBINE MACHINE GUNS	nil	Comments sought from MHA on 22.12.15
219.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 PCS OF CARTRIDGES FOR DISRUPTOR	47.85	Comments sought from MHA on 22.12.15
220.	Syndicate Innovation International Ltd., Delhi 01/53/8/555/AM-14/S-133/IC	21.10.14	1000 PCS OF AIR RIFLES & AIR PISTOLS	282.48	Approved as recommended by MHA vide O.M. No. V-11026/68/2015-Arms dated 14.12.15
CLA New Delhi may issue the import authorization to the applicant for import of 1000 pcs of air rifles & air pistols of .177 caliber from Germany for CIF value of Rs. 2,82,48,507 (Euro: 3,32,140) for supply to C.B.S.E. affiliated schools, colleges affiliated to UGC, sports teams of various defence units, registered shooters.					
221.	National Security Guard, New Delhi 01/53/8/532/AM-16/N-19/IC	18.12.15	1 SET OF THROUGH WALL RADAR	133.10	Comments sought from MHA on 28.12.15
222.	Saif Ali Khan, Mumbai 01/53/162/MISC/AM-16/S-133/IC	28.12.15	2 NOS. OF SPORTING OPTICAL WEAPON SIGHTS	2.53	Comments sought from MHA on 7.1.16
Defence Research & Development Organisation (DRDO)					
223.	HBL Power Systems Ltd., Hyderabad 01/53/162/946/AM-15/H-39/IC	11.3.15	40 NOS. OF NIGHT SIGHTS WITH ACCESSORIES	6356.48	The Committee decided to reject the case as the reply from the applicant is not being received to the clarifications sought by the technical ministry/department
224.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	1 SET OF USED TEST BED	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information from the applicant
225.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/324/AM-16/S-52/IC	12.8.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS,	59.30	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 28.10.15

			1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS		Comments sought from Min. of Civil Aviation on 31.8.15
226.	Bharat Forge, Pune 01/53/8/389/AM-16/B- 20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	Comments sought from DRDO on 5.11.15
227.	Star Aerospace Industries, Dehradun 01/53/8/356/AM-16/S- 57/IC	31.8.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Comments sought from DRDO on 10.9.15
228.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M- 52/IC	30.9.15	1,40,000 NOS. OF BLAIDED NAILS	5.78	Comments sought from DRDO on 5.10.15
229.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/406/AM-16/S- 101/IC	29.9.15	5000 NOS. OF BIRD BOMBS/BANGERS, 5000 NOS. OF BIRD WHISTLERS, 10,000 NOS. OF BLANK CAPS & 25 NOS. OF SIGNAL PISTOLS	5.60	Comments sought from DRDO & Min. of Civil Aviation on 5.10.15
230.	Narendra Explosives Ltd., Dehradun 01/53/8/414/AM-16/N- 13/IC	1.10.15	5 SETS OF 38MM SINGLE GAS LAUNCHER PARTS, 5 SETS OF 38MM 6 ROUNDS GAS LAUNCHER PARTS & 5 SETS OF 40 MM 6 ROUNDS GAS LAUNCHER PARTS	4.45	The representative of DRDO informed that they are re- examining their letter No. DIC/SCOMET/4802/M/15 dated 11.12.15 wherein DRDO had conveyed that the item is being manufactured by Rifle Factory, Ishapore & may be procured from them
231.	MKU P Ltd., Kanpur 01/53/8/423/AM-16/M- 53/IC	7.10.15	2 PCS OF THERMAL SIGHTS	8.05	Comments sought from DRDO on 14.10.15
232.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/424/AM-16/S- 107/IC	7.10.15	50,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,00,000 NOS. OF SIGNAL PISTOLS & 25 NOS. OF LAUNCHERS	51.39	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 Comments sought from Min. of Civil Aviation on 14.10.15
233.	Rotax Electronics Pvt. Ltd., New Delhi 01/53/8/401/AM-16/R- 37/IC	24.9.15	107 NOS. OF CARTRIDGES & WATER JET DISRUPTERS	2.26	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information from the applicant
234.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S- 114/IC	16.10.15	1 NO. OF JAMMER	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 17.11.15 has sought information from the applicant
235.	Samtel Avionics Ltd., New Delhi 01/53/8/403/AM-16/S- 100/IC	24.9.15	2 NOS. OF SMART DISPLAY UNITS	16.50	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.12.15
CLA New Delhi may issue the import authorization to the applicant for import of 2 nos. of 1020576-401 Smart Display Units SDU 20-5 SD8010 Make: GDC (with cable assemblies) from Canada for CIF value of Rs. 16,50,000 (US\$ 25,384.60) for supply to armed forces (as detailed in their application) subject to usual conditions of import authorization.					
236.	Srijan Systems Pvt. Ltd.,	8.10.15	40,000 NOS. OF BIRD	55.99	Comments sought from

	New Delhi 01/53/8/427/AM-16/S-110/IC		BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS		DRDO & Min. of Civil Aviation on 15.10.15
237.	Larsen & Toubro Ltd., Mumbai 01/53/8/480/AM-16/L-10/IC	18.11.15	20 NOS. OF ELECTRIC IGNITION CARTRIDGES	196.68	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 1.1.16
RA Mumbai may issue the import authorization to the applicant for import of 20 nos. of electric ignition cartridges from Israel for CIF value of Rs. 1,96,680 (US\$ 3,000) for supply to DGMF, IHQ of MoD (Army), Delhi subject to usual conditions of import authorization.					
238.	Trident Infosol Pvt. Ltd., New Delhi 01/53/8/470/AM-16/T-27/IC	9.11.15	24 NOS. OF NIGHT VISION GOGGLES, 24 NOS. OF NIGHT VISION BINOCULARS, 24 NOS. OF HELMETS & 24 NOS. OF LENS	196.68	DRDO vide letter No. DIC/Scomet/4802/M/16 dated 29.12.15 has sought information from the applicant
239.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	2 NOS. OF SMART DISPLAY UNITS & 6 NOS. OF CABLE ASSEMBLY TEST POWERS	47.60	Comments sought from DRDO on 14.12.15
240.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/468/AM-16/S-121/IC	6.11.15	25,000 NOS. OF BIRD BOMBS / BANGERS & 25,000 NOS. OF GECO BLANK CAPS	19.78	Comments sought from DRDO & Min. of Civil Aviation on 9.12.15
241.	AM Industrial Enterprises, New Delhi 01/53/8/542/AM-16/A-73/IC	22.12.15	2 PCS. OF NV BINOCULARS	19.76	Comments sought from DRDO on 29.12.15
242.	Eastern Shipchanders Pvt. Ltd., Mumbai 01/53/162/760/AM-16/E-13/IC	29.12.15	40 NOS. OF M.O.B. SMOKE LIGHTS WITH BRACKETS & 80 NOS. OF L.T.A. SETS	0.56	Comments sought from DRDO on 29.12.15
243.	Micron Instruments Pvt. Ltd., New Delhi 01/53/8/545/AM-16/M-64/IC	23.12.15	60 NOS. OF CONNECTEUR CABLES CO-AXIAL	0.86	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 20.1.16
CLA New Delhi may issue the import authorization to the applicant for import of 60 nos. of connecteur cables co-axial from Belgium for CIF value of Rs. 86,760 (Euro: 1,200) subject to actual user condition besides other usual conditions of import authorization.					
244.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10,600 NOS. OF NIGHT VISION DEVICES	0.86	Comments sought from DRDO on 8.1.16
Ministry of Petroleum & Natural Gas (MP&NG)					
245.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000 LT OF USED OIL & WASTE OIL	640.00	MP&NG vide OM No. P-19011/15/2015-Sup dated 22.9.15 has sought information from the applicant
246.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.14	150 MT OF NONENE	167.73	MP&NG vide OM No. P-19011/19/2015-Sup dated 17.8.15 has sought information from the applicant

247.	Tata Motors Ltd., Mumbai 01/53/8/688/AM-15/T-42/IC	19.3.15	1624 KG (2000 LT) OF FUEL	8.20	MP&NG vide OM No. P-19011/10/2015-Sup dated 26.11.15 has sought information from the applicant
248.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 KL OF USED OIL	317.72	MP&NG vide OM No. P-19011/9/2015-Sup dated 17.6.15 has sought information from the applicant
249.	AVL Technical Centre Pvt. Ltd., New Delhi 01/53/8/118/AM-16/A-17/IC	25.5.15	17,600 LT OF GASOLINE	10.87	Comments sought from MP&NG on 27.5.15
250.	Midland Oil Co. Ltd., Nagpur 01/53/8/210/AM-16/M-24/IC	22.6.15	200 MT OF WASTE MINERAL OIL	11.00	MP&NG vide OM No. P-19011/20/2015-Sup dated 12.8.15 has sought information from the applicant
251.	Alicid Organic Industries Ltd., Mehsana 01/53/162/Misc/AM-16/A-32/IC	14.7.15	1350 MT OF USED OIL	302.40	Comments sought from MP&NG on 26.8.15
252.	ABC Organics & Chemicals, Bharuch 01/53/162/Misc/AM-16/A-41/IC	24.8.15	500 KL OF USED OIL	US \$ 60,000	Comments sought from MP&NG on 24.8.15
253.	Bosch Ltd., Bengaluru 01/53/8/388/AM-16/B-21/IC	16.9.15	402 LT OF FUEL	2.96	MP&NG vide OM No. P-19011/30/2015-Sup dated 10.12.15 has sought information from the applicant
254.	Western India Petrochem Industries, Moradabad 01/53/8/440/AM-16/W-3/IC	23.10.15	1056 MT OF WASTE / USED OIL	126.72	Comments sought from MP&NG on 5.11.15
255.	Continental Automotive Components P Ltd., Bengaluru 01/53/8/496/AM-16/C-38/IC	27.11.15	1336 KG OF DIESEL	9.87	Approved as recommended by MP&NG vide O.M. No. P-19011/34/2015-Sup. dated 4.1.16
256.	JCB India Ltd., New Delhi 01/53/8/478/AM-16/J-19/IC	16.11.15	7500 LITRE OF DIESEL	9.48	Approved as recommended by MP&NG vide O.M. No. P-19011/35/2015-Sup. dated 11.1.16
257.	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/505/AM-16/H-23/IC	1.12.15	760 KG OF GASOLINE	2.23	Comments sought from MP&NG on 17.12.15
258.	Volkswagen India P Ltd., Pune /53/8/522/AM-16/V-28/IC	10.12.15	10,00,000 LITRE OF ARAL SPECIFIC UNLEADED FUEL	684.82	Comments sought from MP&NG on 7.1.16
259.	Volkswagen India P Ltd., Pune 01/53/8/523/AM-16/V-29/IC	10.12.15	2,00,000 LITRE OF FIRST-FILL DIESEL	143.53	Comments sought from MP&NG on 7.1.16
Department of Telecommunications (DoT)					
260.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF	5.97	DoT vide letter No. P-11020/03/2012-PP dated 12.2.15 has asked the applicant to obtain frequency earmarking

			RADIO MODULE		
261.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	DoT vide letter No. P-11020/08/2012-PP dated 5.1.15 has sought information from the applicant
262.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	DoT vide letter No. P-11015404/2013-PP dated 5.1.15 has sought information from the applicant
263.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	1 PC OF TRANSMITTER + RECEIVER	1.31	DoT vide letter No. P-11/14/4/2013-PP dated 27.1.15 has asked the applicant to obtain frequency earmarking
264.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 NO. OF RADIO REMOTE CONTROL WITH ACCESSORIES	2.63	DoT vide letter No. P-11014/04/2013-PP dated 27.2.15 has asked the applicant to obtain import license from RLO, WPC
265.	India Meteorological Dept., New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 NOS. (60 NOS. EACH FOR 5 YEARS) OF OZONE SOUNDING INSTRUMENTS	308.78	DoT vide letter No. P-11020/07/2011-PP dated 20.2.15 has asked the applicant to obtain wireless operating license
266.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	1 NO. OF RADAR WITH COMPLETE ACCESSORIES	1.89	DoT vide letter No. P-11020/07/2012-PP dated 27.3.15 has asked the applicant to obtain import license from RLO, WPC
267.	Cavotec India Pvt. Ltd., Pune 01/53/8/691/AM-15/C-42/IC	20.3.15	1 NO. OF RADIO REMOTE CONTROL	10.00	DoT vide letter No. P-11020/03/2012-PP dated 25.5.15 has asked the applicant to obtain import license from RLO, WPC
268.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T-9/IC	15.6.15	1191 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	264.92	Comments sought from DoT on 9.7.15
269.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	578.70	Comments sought from DoT on 9.7.15
270.	Transas Marine Ltd., Mumbai 01/53/8/321/AM-16/T-16/IC	11.8.15	23 NOS. OF RADARS & ANTENNAE	91.85	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain wireless operating license from WPC
271.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 NOS. OF REFURBISHED / REPAIRED PROCESSING UNITS	199.87	Comments sought from DoT on 31.8.15 MoEFCC vide letter No. 5-25/2015-HSMD dated 9.9.15 has sought information from the applicant
272.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M-46/IC	27.8.15	11,000 NOS. OF BASE ASSY. AUTO BRAKES	763.81	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain import license from RLO, WPC
273.	Balkrishna Industries Ltd.,	23.10.15	2 NOS. OF RADIO	0.25	Comments sought from DoT

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	Mumbai 01/53/162/730/AM-16/B-24/IC		TRANSMITTERS		on 3.12.15
274.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	Comments sought from DoT on 14.12.15
275.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	1 NO. OF RADAR WITH ACCESSORIES	2.27	Comments sought from DoT on 14.12.15
276.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	2 NOS. OF BLACK BOX RADARS WITH ACCESSORIES	16.42	Comments sought from DoT on 17.12.15
Directorate General of Civil Aviation (DGCA)					
277.	Interglobe Aviation Ltd., New Delhi 01/53/8/563/AM-16/I-42/IC	4.1.16	15 NOS. OF AIRCRAFT PARTS	626.49	Comments sought from DGCA on 6.1.16
278.	Thriveni Earthmovers Pvt. Ltd., Salem 01/53/8/585/AM-16/T-33/IC	19.1.16	1 NO. OF AIRCRAFT	2673.24	Approved as recommended by DGCA vide letter No. AV.14015/AAC/35/13-AT-1 dated 12.1.16
RA Coimbatore may issue the import authorization to the applicant for import of 1 no. of Pilatus PC-12 NG Regn. N350NG MSN 1350 aircraft from USA for CIF value of Rs. 32,89,36,400 (US\$ 48,37,300) for private use subject to the conditions mentioned in DGCA letter No. AV.14015/AAC/35/13-AT-1 dated 12.1.16 besides actual user condition & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Coimbatore.					
Ministry of Textiles (MoT)					
279.	Radhey Enterprises, Kutch 01/53/8/502/AM-16/R-46/IC	30.11.15	5,00,000 NOS. OF USED JUTE BAGS	75.00	Rejected as MoT vide letter No. 15/18/2015-Jute dated 20.8.15 has requested to stop import of used jute bags
280.	Rajesh Jain & Co., Bareilly 01/53/8/520/AM-16/R-46/IC	9.12.15	3100 MT OF USED JUTE BAGS	600.00	
281.	Nikraj Commodity, Navi Mumbai 01/53/8/517/AM-16/N-16/IC	8.12.15	2,00,000 NOS. OF USED JUTE BAGS	45.50	
282.	KNR Traders, Pollachi 01/53/162/834/AM-16/K-24/IC	1.12.15	5,00,000 NOS. OF USED JUTE BAGS	65.00	
283.	Yuvraj Impex, Kutch 01/53/162/341/AM-16/Y-5/IC	9.11.15	10,00,000 NOS. OF USED JUTE BAGS	150.00	
284.	Surekha Exim LLP, Thane 01/53/8/549/AM-16/S-129/IC	28.12.15	10,00,000 NOS. OF USED JUTE SACKS	260.00	
Department of Pharmaceuticals (DPharma)					
285.	Aarti Industries Ltd., Mumbai 01/53/162/10/AM-16/A-5/IC	7.4.15	100 KG OF BROMO-FLUOROMETHANE	89.97	Rejected as suggested by the representative of DPharma
286.	Granules India Ltd., Hyderabad 01/53/8/368/AM-16/G-21/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16
RA Secunderabad may issue the import authorization to the applicant for import of 1,26,000 kg of Acetic Anhydride					

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from Singapore for CIF value of Rs. 75,87,405 (US\$ 1,17,180) for manufacture of Paracetamol bulk drug subject to actual user condition besides other usual conditions of import authorization.					
287.	Granules India Ltd., Hyderabad 01/53/8/367/AM-16/G-20/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16
RA Secunderabad may issue the import authorization to the applicant for import of 1,26,000 kg of Acetic Anhydride from Singapore for CIF value of Rs. 75,87,405 (US\$ 1,17,180) for manufacture of Paracetamol bulk drug subject to actual user condition besides other usual conditions of import authorization.					
288.	Granules India Ltd., Hyderabad 01/53/8/366/AM-16/G-19/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16
RA Secunderabad may issue the import authorization to the applicant for import of 1,26,000 kg of Acetic Anhydride from Singapore for CIF value of Rs. 75,87,405 (US\$ 1,17,180) for manufacture of Paracetamol bulk drug subject to actual user condition besides other usual conditions of import authorization.					
289.	Granules India Ltd., Hyderabad 01/53/8/364/AM-16/G-18/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16
RA Secunderabad may issue the import authorization to the applicant for import of 1,26,000 kg of Acetic Anhydride from Singapore for CIF value of Rs. 75,87,405 (US\$ 1,17,180) for manufacture of Paracetamol bulk drug subject to actual user condition besides other usual conditions of import authorization.					
290.	Granules India Ltd., Hyderabad 01/53/8/363/AM-16/G-17/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16
RA Secunderabad may issue the import authorization to the applicant for import of 1,26,000 kg of Acetic Anhydride from Singapore for CIF value of Rs. 75,87,405 (US\$ 1,17,180) for manufacture of Paracetamol bulk drug subject to actual user condition besides other usual conditions of import authorization.					
291.	Granules India Ltd., Hyderabad 01/53/8/362/AM-16/G-16/IC	3.9.15	1,26,000 KG OF ACETIC ANHYDRIDE	75.87	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16
RA Secunderabad may issue the import authorization to the applicant for import of 1,26,000 kg of Acetic Anhydride from Singapore for CIF value of Rs. 75,87,405 (US\$ 1,17,180) for manufacture of Paracetamol bulk drug subject to actual user condition besides other usual conditions of import authorization.					
292.	Granules India Ltd., Hyderabad 01/53/8/362/AM-16/G-29/IC	3.12.15	6,30,000 KG OF ACETIC ANHYDRIDE	382.88	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16 on repeat basis
RA Secunderabad may issue the import authorization to the applicant for import of 6,30,000 kg of Acetic Anhydride from Singapore for CIF value of Rs. 3,82,88,564 (US\$ 5,85,900) for manufacture of Paracetamol bulk drug on repeat basis subject to actual user condition besides other usual conditions of import authorization.					
293.	Granules India Ltd., Hyderabad 01/53/8/362/AM-16/G-30/IC	3.12.15	1,26,000 KG OF ACETIC ANHYDRIDE	76.57	Approved as recommended by DPharma vide letter No. 36012/13/2015-PI-Norms dated 12.1.16 on repeat basis
RA Secunderabad may issue the import authorization to the applicant for import of 1,26,000 kg of Acetic Anhydride from Singapore for CIF value of Rs. 76,57,713 (US\$ 1,17,180) for manufacture of Paracetamol bulk drug on repeat basis subject to actual user condition besides other usual conditions of import authorization.					
294.	Cadila Healthcare Ltd., Ahmedabad 01/53/8/461/AM-16/C-37/IC	5.11.15	4500 KG OF THEOPHYLLINE ANHYDROUS POWDER	76.77	Approved as recommended by DPharma vide letter No. 36012/1/2016-PI-Norms dated 12.1.16
RA Ahmedabad may issue the import authorization to the applicant for import of 4500 kg of Theophylline Anhydrous 200M from Germany for CIF value of Rs. 76,77,216 (Euro: 1,01,016) for manufacture of Theophylline based tablets in different strengths for export to Sweden subject to actual user condition besides other usual conditions of import authorization.					

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295.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P- 52/IC	18.12.15	2 KG OF BROMOCHLORO- METHANE	0.55	The representative of DPharma informed that comments of DC&PC & MoEFCC(Ozone Cell) may be sought
Department of Food & Public Distribution (DF&PD)					
296.	RPC Food, New Delhi 01/53/8/296/AM-16/R- 33/IC	4.8.15	286 MT OF RICE	216.50	Comments sought from DF&PD on 18.8.15
297.	Palkit Impex Pvt. Ltd., New Delhi 01/53/8/314/AM-16/P- 33/IC	10.8.15	80 MT OF PREMIUM RICE	65.00	DF&PD vide OM No. 3- 2/2012-Impex(Vol.II) dated 4.12.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant
298.	Safire Polymers Ltd., Delhi 01/53/8/377/AM-16/S- 87/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	DF&PD vide OM No. 3- 2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant
299.	Kohinoor Speciality Foods India P Ltd., New Delhi 01/53/8/378/AM-16/K- 16/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	DF&PD vide OM No. 3- 2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant
300.	Sai Global, New Delhi 01/53/8/422/AM-16/S- 106/IC	6.10.15	174 MT OF RICE	116.58	DF&PD vide OM No. 3- 2/2012-Impex(Vol.II) dated 4.12.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant
301.	Choice Development Co. P Ltd., New Delhi 01/53/8/434/AM-16/C- 31/IC	16.10.15	20 MT OF RICE	12.86	DF&PD vide OM No. 3- 2/2012-Impex(Vol.II) dated 11.12.15 has informed that the application is without 'permit for import of plants / plant products for consumption / processing' from Dte. of Plant Protection, Quarantine & Storage, Min. of Agriculture, which has been communicated to the applicant
Petroleum & Explosives Safety Organisation (PESO)					
302.	CDET Explosive Industries Pvt. Ltd., Nagpur 01/53/162/597/AM-16/C- 28/IC	15.9.15	3500 KG OF HMX	230.16	Comments sought from PESO on 23.9.15
303.	Baker Hughes Singapore Pte, Navi Mumbai	14.12.15	EXPLOSIVES	28.16	Approved as recommended by PESO vide letter No. E-

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	01/53/8/526/AM-16/B-27/IC				25(38)114/2016 dated 6.1.16
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per Annexure) from USA for CIF value of Rs. 28,16,055.32 (US\$ 42,219.72) for carrying out oil exploration & perforation of oil wells subject to the conditions mentioned in PESO letter No. E-25(38)114/2016 dated 6.1.16 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
304.	Indian Explosives Ltd., Kolkata 01/53/162/921/AM-16/I-40/IC	9.12.15	48,960 PCS OF DETONATORS	444.73	Approved as recommended by PESO vide letter No. E-25(38)80/2009/IV dated 6.1.16
RA Kolkata may issue the import authorization to the applicant for import of 48,960 pcs of i-kon TM Detonators (I-kon Digital Energy Control System) / i-kon Detonators / Detonators, electric (as recommended by PESO vide their letter No. E-25(38)80/2009/IV dated 6.1.16) from GCA for CIF value of Rs. 4,44,73,411 (US\$ 6,93,813) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
305.	Indian Explosives Ltd., Kolkata 01/53/162/922/AM-16/I-41/IC	16.12.15	50,560 PCS OF DETONATORS	448.79	Approved as recommended by PESO vide letter No. E-25(38)80/2009/IV dated 6.1.16
RA Kolkata may issue the import authorization to the applicant for import of 50,560 pcs of Uni Tronic TM Electronic Detonators / Uni Tronic Detonators / Detonators, electric (as recommended by PESO vide their letter No. E-25(38)80/2009/IV dated 6.1.16) from GCA for CIF value of Rs. 4,48,79,184 (US\$ 7,00,143) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
Atomic Energy Regulatory Board (AERB)					
306.	International Environment Co., New Delhi 01/53/8/527/AM-16/I-38/IC	15.12.15	370 MBQ NA-22 SODIUM CHLORIDE IN DILUTE HCL SOLUTION	3.50	Approved as recommended by AERB vide Ref. No. AERB/RSD/Res-NOC/BARC-IP&AD/2015/6053 dated 20.10.15 (subject to confirmation from AERB)
307.	Gulbrandsen Chemicals Pvt. Ltd., Baroda 01/53/8/559/AM-16/G-36/IC	4.1.16	1024.95 KG OF TANTALUM POWDER	380.19	Approved as recommended by AERB vide Ref. No. 7/1(C01077)/2015-PSU/IMPT/TanP-00114 dated 24.8.15 & Ref. No. 7/1(C01077)/2015-PSU/IMPT/TanP-00156 dated 24.11.15 (subject to confirmation from AERB)
Miscellaneous					
308.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 NOS. OF AIR GUNS, 30 NOS. OF AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS OF CO ₂ CAPSULES	5.10	Comments awaited from Min. of Youth Affairs & Sports
309.	Rubamin Ltd., Vadodara 01/53/162/MISC/AM-15/R-58/IC	20.2.15	1000 MT OF ZINC ASH	468.75	Comments sought from Min. of Mines on 3.3.15
310.	Shree Krishna Oil Industries, Tamil Nadu 01/53/8/31/AM-16/S-5/IC	20.4.15	1000 MT OF COPRA	527.00	Rejected as not recommended by Coconut Development Board vide letter No. 0101/(22)/2009-MKG(EPC)DGFT dated 18.1.16
311.	Elcome Integrated Systems P Ltd., Mumbai 01/53/8/88/AM-16/E-3/IC	8.5.15	1 NO. OF RADAR WITH ACCESSORIES	1.70	Comments sought from DoT on 14.12.15

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312.	Deol World Book Company, New Delhi 01/53/8/277/AM-16/D-25/IC	23.7.15	2,40,000 KG OF OLD PRINTED BOOKS	2.40	Comments sought from Min. of HRD on 20.11.15
313.	Roby Impex, Shirakole 01/53/8/316/AM-16R-35/IC	10.8.15	1000 MT OF CANARY SEEDS	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15
314.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-35/IC	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15
315.	Murali Oil Mills, Tamil Nadu 01/53/8/668/AM-15/M-70/IC	11.3.15	1000 MT OF COCONUT OIL	595.08	Rejected as not recommended by Coconut Development Board vide letter No. 0101/(22)/2009-MKG(EPC)DGFT dated 18.1.16
316.	National Rifle Association of India, New Delhi 01/538/67/AM-16/N-2/IC	11.5.15	AMMUNITIONS	38.08	Approved as recommend by Min. of Youth Affairs & Sports vide O.M. No. 52-10/2014-SP-I dated 12.11.15
CLA New Delhi may issue the import authorization to the applicant for import of ammunitons (as per Annexure A) from GCA for CIF value of Rs. 38,08,000 (Euro: 54,400) for use by the affiliated units of NRAI, their members & athletes only. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
317.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/543/AM-16/E-14/IC	23.12.15	8 NOS. OF PORTABLE JAMMERS	315.20	Approved as recommend by Cabinet Secretariat (Security) vide letter No. 11/1/2015-SS dated 28.4.15 & letter No. 11/1/2015-SS dated 9.11.15
RA Secunderabad may issue the import authorization to the applicant for import of 8 nos. of portable RCIED Jammers SPJE 400 (20-500 MHz) from Bulgaria for CIF value of Rs. 3,15,20,000 (Euro: 4,40,000) for supply to AIG of Police, Special Branch (G), M.P., Bhopal subject to the conditions mentioned in the Cabinet Secretariat letters No. 11/1/2015-SS dated 28.4.15 & 9.11.15. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					
Import of gold & silver dore					
318.	MMTC Pamp India P Ltd., Mewat 01/53/8/528/AM-16/M-60/IC	16.12.15	200 MT OF GOLD DORE	53,238.00 crore	The applicant has been given import authorisations earlier. The quantity sought by them is for their requirement of 6 months. The Committee decided to approve 50 MT gold dore.
CLA New Delhi may issue the import authorization to the applicant for import of 50 MT of gold dore (upto 95% purity) under ITC(HS) Code 71081200 from USA, Africa, South America, Australia & Guinea for proportionate CIF value for their refinery subject to actual user condition & other usual conditions of import authorisation. The import is subject to RBI Circular No. 42 dated 28.11.2014 & Customs Notification No. 12/2012 dated 17.3.2012 as amended from time to time.					
319.	R.N. Bullions Pvt. Ltd., New Delhi 01/53/162/MISC/AM-16/R-15/IC	28.5.15	2 MT OF GOLD DORE	48360.00	The applicant is applying for the first time. The Committee decided to defer the case because the applicant has not given the country of import & CE certificate.
320.	Parekh Industries Ltd., Mumbai 01/53/8/439/AM-16/P-41/IC	23.10.15	10 MT OF GOLD DORE	259999.99	The applicant was given import authorisation for 7.2 MT on 24.6.14 & the balance quantity is 7.097 MT as on 8.1.16. The Committee decided to defer the case to seek explanation why the quantity allowed could not be

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321.	Paraj Exim, Delhi 01/53/8/501/AM-16/P-50/IC	30.11.15	2 MT OF GOLD DORE	462.00 crore	utilised. The applicant is applying for the first time. DIC certificate shows capacity as 50MT/annum, PUC application shows capacity as 3.5MT/month, installation certificate dated 17.12.15 from CE has been given. The Committee decided to approve 2 MT gold dore.
RA Dehradun may issue the import authorization to the applicant for import of 2 MT of gold dore (upto 95% purity) under ITC(HS) Code 71081200 from Ghana for CIF value of 462 crore (US\$ 7 crore) for their refinery subject to actual user condition & other usual conditions of import authorisation. The import is subject to RBI Circular No. 42 dated 28.11.2014 & Customs Notification No. 12/2012 dated 17.3.2012 as amended from time to time. RA Dehradun may verify the refinery of the applicant before issue of import authorisation.					
322.	ACPL Refinery Ltd., Jaipur 01/53/8/560/AM-16/A-76/IC	4.1.16	10 MT OF GOLD DORE	213308.98	The applicant was given import authorisation for 2 MT on 17.9.2015. The Committee decided to defer the case because the applicant has not given the bill of entry, DIC certificate & PUC certificate are also not proper.
323.	JBL Refineries, Uttarakhand 01/53/8/481/AM-16/J-16/IC	18.11.15	2 MT OF GOLD DORE	49736.57	The applicant is applying for the first time. DIC certificate shows capacity as 50MT/annum, PUC certificate shows capacity as 3.5MT/month, installation certificate dated 9.11.15 from CE has been given. The Committee decided to approve 2 MT gold dore.
RA Dehradun may issue the import authorization to the applicant for import of 2 MT of gold dore (upto 95% purity) under ITC(HS) Code 71081200 from GCA for CIF value of 4,97,36,57,800 (US\$ 7,61,08,000) for their refinery subject to actual user condition & other usual conditions of import authorisation. The import is subject to RBI Circular No. 42 dated 28.11.2014 & Customs Notification No. 12/2012 dated 17.3.2012 as amended from time to time. RA Dehradun may verify the refinery of the applicant before issue of import authorisation.					
324.	Balaji Food, Haridwar 01/53/8/574/AM-16/B-32/IC	12.1.16	2 MT OF GOLD DORE	50888.25	The applicant is applying for the first time. DIC certificate shows capacity as 300MT/annum, PUC certificate shows capacity as 2.5MT/month, installation certificate dated 18.1.16 from CE has been given. The Committee decided to approve 2 MT gold dore.
RA Dehradun may issue the import authorization to the applicant for import of 2 MT of gold dore (upto 95% purity) under ITC(HS) Code 71081200 from GCA for CIF value of 5,08,88,25,000 (US\$ 7,53,90,000) for their refinery subject to actual user condition & other usual conditions of import authorisation. The import is subject to RBI Circular No. 42 dated 28.11.2014 & Customs Notification No. 12/2012 dated 17.3.2012 as amended from time to time. RA Dehradun may verify the refinery of the applicant before issue of import authorisation.					
325.	AJ Gold & Silver Refinery, New Delhi 01/53/8/516/AM-16/A-63/IC	7.12.15	10 MT OF GOLD DORE	227594.08	The applicant was given import authorisation for 1.5 MT on 13.2.13 & 5 MT on 8.9.2014. The balance quantity is 268kg & 956kg. The Committee decided to

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					process the case on file as their utilisation needs examination.
326.	AJ Gold & Silver Refinery, New Delhi 01/53/8/515/AM-16/A-62/IC	7.12.15	100 MT OF SILVER DORE	28172.96	The applicant is applying for the first time for silver dore. DIC certificate shows capacity as 200MT/annum. The Committee decided to approve 50 MT silver dore.
CLA New Delhi may issue the import authorization to the applicant for import of 50 MT of silver dore (upto 95% purity) under ITC(HS) Code 71069100 from GCA for proportionate CIF value for their refinery subject to actual user condition & other usual conditions of import authorisation.					
327.	Orelia Refiners Pvt. Ltd., New Delhi 01/53/8/568/AM-16/O-7/IC	6.1.16	2 MT OF GOLD DORE	42652.01	The applicant is applying for the first time. The Committee decided to defer the case because the applicant has not given DIC certificate, PUC certificate & CE certificate.
328.	Edelweiss Metals Ltd., Noida 01/53/8/550/AM-16/E-15/IC	29.2.15	GOLD & SILVER CRM (CERTIFIED REFERENCE MATERIAL)	93.00	The Committee decided to defer the case to seek clarification from the applicant on the item of import.

5. The next meeting of the EFC, No. 11/AM-16 will be held on 18.2.2016 at 10.30 a.m.
6. The meeting ended with a vote of thanks to the Chair.


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